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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 20TH MAY: 1980.

NOTIFICATION
INCOME TAX

No.3359(F.No.398/10/80-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment of the notification of the Government of India in the Department of Revenue No.2778(F.No.404/22/TRO-WB/79-ITCC) dated 26.4.79 namely in the said Notification for the words and letters "Pabitra Kumar Banerjee, Bhupati P. Mukherjee, Promotha Ranjari Bose, Amal Kumar Sarkar, Benoy Krishna Roy, Khagendra N. Haldar, Sukhamoy Haldar, Sudhir Kumar Das, Biswanath Murari" the words and letters "S/Shri Pabitra Kumar Banerjee, Bhupati P. Mukherjee, A Amal Kumar Sarkar, Khagendra N. Haldar, Sukhamoy Haldar, Sudhir Kumar Das and Biswanath Murari" shall be substituted.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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AUTHORISED FOR ISSUE

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NO.CC/ITCC/3160/927/RSP/80.

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *
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